

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2361  
TO BE ANSWERED ON 09.05.2016**

**FORCED PRIVATE TUITIONS**

**†2361. SHRIMATI SAKUNTALA LAGURI:  
SHRIMATI RAMA DEVI:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that some Kendriya Vidyalaya teachers are forcing students to take tuitions and also to buy books of particular writers;
- (b) if so, the reaction of the Government thereto; and
- (c) whether the Kendriya Vidyalaya Sangathan has taken any action in this regard and if so, the details thereof along with the outcome thereof?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c): Article 59 of the Education Code of Kendriya Vidyalaya Sangathan (KVS) strictly prohibits its teachers to take up private tuitions or to engage themselves as selling agents or canvassers for any publishing firm / trader. Whenever any such case is noticed, KVS takes suitable disciplinary action against such teachers under the relevant rules.

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